

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 365 OF 2018 &
IA NOS. 1627 OF 2018 & 250 of 2019

Dated: 08th March, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Lalitpur Power Generation Company Limited **Appellant(s)**
Vs.
Uttar Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent (s) : Mr. Sachin Dubey for
Mr. C.K. Rai for R-1

Mr. Hemant Sahai
Ms. Puja Priyadarshini
Mr. Nived Veerapanani
Mr. Rajeev Srivastava
Ms. Harshita Sinha for R-2/UPPCL

ORDER

List this matter for hearing in **Special Bench on 29.03.2019**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
pr/ss

(Justice N.K. Patil)
Judicial Member